

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT VI

Item No. 11.

IA 1339(MB)2022 IA 3369(MB)2022 In C.P. (IB)/437(MB)2022

CORAM:

SHRI SANJIV DUTT
MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING DATED **11.09.2023**

NAME OF THE PARTIES: **Omkara Assets Reconstruction Privatelimited**

Vs

Marshall Breeders Private Limited

IBC Sec 7, Sec 60(5) r/w Rule 11 of NCLT, 2016

ORDER

Adv. Supriya Majumdar a/w Adv. Ibrahim Shaikh i/b Vaish Associates for FC/Applicant. Adv. Ashish Pyasi a/w Adv. Mukul Bhagtani & Adv. Princi Jaiswal i/b Dhir & Dhir Associates for CD.

Counsel for CD is allowed, as a last chance, to file response to the rejoinder filed by the FC. Since the pleadings are complete in this matter, list for **final hearing** on **03.10.2023**.

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

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